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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/4/2016

NAME OF THE PETITIONER(S) : YSP PAULRAJ

NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD

UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

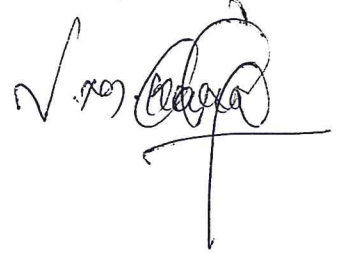
1. H. Karthik Seshadri
P. Raju

Counsel for Petitioner



2. P. Elayandram Kumar
V. R. KARUNAKAR

Counsel for R1, R4, R5



(for Ramalingam & Associates)

ORDER

Counsel for petitioner present. Counsel for R4 & R5 present. No representation on behalf of other respondents. Counsel for petitioner submitted that CRP PD 3280 of 2017 and CMP No.15303 of 2017 is pending before the Hon'ble High Court of Madras wherein an interim stay is granted. Both the counsel prayed time for submitting the status of the pending order. Time enlarged at their request. Put up on 27.11.2017 at 10.30 A.M.

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**K Anantha Padmanabha Swamy
Member (Judicial)**